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commuziity from Bihar may be in Assam but they may not be considered as Scheduled Caste or Scheduled Tribe. There are hundreds of thousands of cases all over the country. Can the hon. Minister give examples of some more communities which are demanding that they be included in the list of Scheduled Castes and Scheduled Tribes because they may have left their own State because of their plight?

SHRI DHANIK LAL MANDAL: There is great pressure on the Government from so many communities, and the Joint Select Committee on the Scheduled Castes and Scheduled Tribes Order (Amendment) Bill, 1963, itself had listed 35 names to be included and 25 names to be excluded. Apart from that there are demands from other quarters also. The State Governments have also sent some recommendations and some communities have made representations. So We are considering all these things and we will come before Parliament.

Advertisement for the post of Manager (Finance) in the Haldia Dock Complex

*633. SHRI PHANINDRA NATH HANSDA: t

> DR. R. K. CHAKRABARTI: SHRI NRIPATI RANJAN CHOUDHURY:

SHRI JAHARLAL BANER-JEE:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

- (a) whether any advertisement has bee* issued for filling up the post of (Finance) Manager in the Haldia Dock Complex: if not, what are the reasons therefor;
- (b) whether it is a fact that the Chairman of the Calcutta Port Trust is

tThe question was actually asked on the floor of the House by Shri Phanindra Nath Hansda.

making efforts to fill up the post by appointment of a candidate from outside the complex without issuing any advertisement;

(c) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K ADVANI): (a) The post of ger (Finance) in the Haldia Dock Complex is an important post. It was considered that in the absence of adequately experienced persons in the Port Cadre, it would be advisable to fill up the Post on deputation basis by a person with adequate professional qualification and experience for a specified period so that the Haldia Dock Complex could on the one hand have the benefit of an experienced officer in its initial years of functioning and at the same time Port Cadre officers were not denied the opportunity of promotion in future years.

(b) and (c). The Chairman of all the Major Port Trusts and other public sector undertakings etc. were requested to recommend the names of suitably qualified and experienced candidates for filling up the post. Five names were received, two from the Comptroller and Auditor General of India, one each from the South Eastern Railway, Indian Oil Corporation and Paradip Port Trust. A/ter a preliminary scrutiny of bio data and service records of all the 5 candidates, two of the candidates were interviewed by the Chairman, Calcutta Port Trust and General Manager, Haldia. Considering personality, knowledge and confidential records,' one of them was selected to be the most suitable for filling up the post on deputation basis.

SHRI PHANINDRA NATH HANS-DA: I would like to know from the hon. Minister whether it is a fact that the Chairman of the Calcutta Port Trust wants a man of his own in the post so that he may be in a position to manipulate thinga That is my first

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question. The second question is: Is it also a fact that extension was granted to the previous FCAO of the Calcutta Port Trust and that extension is going to be given to the present FA&CAO, as recommended by the Chairman of the Calcutta Port Trust, because such officers assist the Chairman in the malpractices that are going on there.

SHRI LAL K. ADVANI: Sir, the question relates to the filling up of the post of Manager (Finance) and the questioner had asked why this post had been filled up by deputation and whether advertisements were issued, or not, etc. It pertains to a single post and I have already explained that the fact is that earlier when applications were invited there were three applications, but all the three were not found suitable. Later on, the option was to advertise the post and fill it up on a permanent basis, in which case the chances of those persons from the Port cadre who would naturally be aspiring for this post would have been blocked. Simultaneously, it was felt that in the initial years it would be good to have an experienced officer, duly qualified. So it was decided to take an officer on deputation. Formal requests were made to various public sector undertakings and the Comptroller and Auditor General of India, and out of the five names received, one was selected.

DR. RAJAT KUMAR CHAKRA-BARTI: Sir, the hon. Minister is not the concerned Minister and he has been misled or misinformed; and this has deliberately been done by the Chairman of the Calcutta Port Trust. Sir, is it a fact that an interview was held on the 31st March, 1977 for filling up this post of Manager (Finance) in the Haldia Dock Complex for the departmental candidates? The most important member of that Selection Committee is the Member (Finance), but the qualifications and experience and the payscale of the Member 'Finance) who sits on the Selection

Committee are much lower than those of the post for which the selection was being made. So, whatever the Minister is saying is not true. There were qualified and efficient departmental candidates for whom a Selection Committee was formed, for whom an interview was held On the 31st March, 1977. who comprised that Selection Committee? The Selection Committee comprised members picked up by the Chairman of the Calcutta Port Trust, and one of the members, the most important member, is the Member (Finance) who has less qualifications and pay than those of the post for which he had been selected to sit on the Selection Committee. And they said there was no suitable candidate in the Department to fill up the post and therefore it should be advertised. But no advertisement was issued. When these things were going on, the suggestion of having an officer on deputation came. I would like to know from the hon. Minister whether he bas investigated and found out that the departmental candidates are less qualified to occupy this post.

SHRI LAL K. ADVANI: Sir, there is no question of misleading the House or anything of that kind. The hon. Member ____

DR. RAJAT KUMAR CHAKRA-BARTL I said, the Minister has been misled.

SHRI LAL K. ADVANI: There is no question of misleading either the Minister or the House. Sir, the hon. Member has referred to an interview that was held. He has said that the Member (Finance), who is an important member of the Selection Committee, has a pay-scale lesser than that of the person who was to be selected. I may point out that this Selection Committee comprises the General Manager, Haldia Dock Complex, and Deputy General Manager (Operations) or the Deputy General Manager (Service), either of the two, then the Manager (P&IR) and the Additional Chief Accounts Officer, to which the

hon. Member referred. This is a Standing Committee. This is not an arbitrary Committee or an ad hoc Committee. This is a Standing Committee and it is not uncommon that certain persons who are on a Selection Committee have a lesser pay-scale than that of the post which they are soing to fill up. It is not at all uncommon. I may point out to you, Sir, that in fact most of the posts in the Marine Department generally carry much higher scales of pay, while the Selection Committees to interview them include nonmarine officers whose pay-scale is much lesser. So, this particular objection you have raised. I am conscious of it and this does not in any way vitiate the fact that they came to the conclusion that the three applicants who had put in applications for this post were not suitable.

SHRI NRIPATI RANJAN CHOUDHURY: (a) What is the qualification required for the post of Financial Manager? (b) What is the scale of pay of the post? (c) Has the Government received any complaint against the Chairman of the Calcutta Port Trust for filling up many vacancies through the back door, and, if so, what is the reaction of the Government regarding that matter?

SHRI LAL K. AD VAN I: The pay-scale of the post of Manager (Finance) is Rs. 1,700—2,000. Regarding the qualifications, I would need notice. Regarding the third part about complaints, only the other day this point was mentioned in this House, and the House was informed that some complaints have been received which are being looked into.

SHRI JAHARLAL BANERJEE: Has the result of the interview by the so-called Selection Committee set up by the Chairman of the Calcutta Port Trust been made known?

DR. RAJAT KUMAR CHAKRA-BARTI: He is referring to the March inerview and wants to know whether Its result has been made known or not.

SHRI LAL K. ADVANI: In the first selection it was found that all the three applicants were not suitable.

SHRI JAHARLAL BANERJEE: I mean *to* ask whether, after the Chairman selected some person, in consultation with the so-called Selection Committee, the result has been published.

SHRI LAL K. ADVANI: Sir, the Chairman did not select; it was the Selection Committee that did this work. The selection has been made, but the person selected has not yet taken charge.

Recreation facilities for Defence Forces stationed at high altitudes

•634. SHRI PRAKASH MEHRO-TRA: SHRI SAWAISINGH SISO-DIA:f SHRIMATI HAMIDA HABI-BULLAH: SHRI GURUDEV GUPTA:

Will the Minister of DEFENCE be pleased to state:

- (a) what are the details of the facilities which Government provide during peace time for recreation to our Defence Forces stationed on duty at high altitudes and front areas; and
- (b) what facilities are provided to them by Government to keep in touch with their families?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) The following recreational facilities are provided: —

(i) Cinema shows under Army Arrangements

fThe question was actually asked on the floor of the House by Shri Sawaisingh Sisodia.